

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 2193
TO BE ANSWERED ON: 12.03.2025

CONNECTION OF SMART PHONES WITH AADHAAR CARDS

2193. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the details of the total Aadhaar numbers issued in the country so far along with their status, State-wise;
- (b) whether the Government outsourced help from private players for the issuance of Aadhaar cards;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has made it compulsory for all mobile phone users to connect the mobile sim card to Aadhaar card number;
- (e) if so, the details thereof and if not, the reasons therefor;
- (f) whether the Government is aware of the multiple cases of poor beneficiaries being bereft of the various scheme benefits owing to the non-availability of smartphones that can be linked to Aadhaar; and
- (g) if so, the details thereof and the action taken thereon?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI JITIN PRASADA)

(a) to (c): Aadhaar is the world's largest biometric identity system comprising more than 133 crore individuals. The State-wise details is **annexed**. Enrolment and update of information of an Aadhaar number is done through a network of Registrars and enrolment agencies, consisting of departments of the Central Government and State Governments, public sector enterprises, Scheduled banks and regulated entities including private players, and CSC e-Governance Services India Limited and other special purpose vehicles created by the Central Government or State Governments.

(d) to (g): The use of Aadhaar for issuance of mobile sim is not compulsory. Further, there is also no requirement that a smartphone be linked to Aadhaar. All eligible beneficiaries can avail various Government scheme benefits without linking sim with Aadhaar.

S.No	State/Union territory	Estimated numbers of Aadhaar assigned (Live)
1	Andaman & Nicobar Islands	3,85,944
2	Andhra Pradesh	5,27,37,409
3	Arunachal Pradesh	12,41,440
4	Assam	3,30,45,530
5	Bihar	11,40,44,083
6	Chandigarh	11,78,282
7	Chhattisgarh	2,89,96,954
8	Dadra & Nagar Haveli and Daman & Diu	5,98,907
9	Delhi	2,29,67,482
10	Goa	16,36,210
11	Gujarat	6,61,50,548
12	Haryana	3,09,28,038
13	Himachal Pradesh	78,48,089
14	Jammu Kashmir	1,19,45,371
15	Jharkhand	3,63,10,493
16	Karnataka	6,63,63,318
17	Kerala	3,78,10,093
18	Ladakh	2,48,997
19	Lakshadweep	75,387
20	Madhya Pradesh	8,02,58,761
21	Maharashtra	12,06,34,153
22	Manipur	26,65,848
23	Meghalaya	26,95,031
24	Mizoram	12,20,530
25	Nagaland	13,95,202
26	Odisha	4,45,37,382
27	Puducherry	13,00,764
28	Punjab	3,15,58,009
29	Rajasthan	7,72,96,870
30	Sikkim	5,83,243
31	Tamil Nadu	7,53,04,874
32	Telangana	3,97,24,265
33	Tripura	38,93,159
34	Uttar Pradesh	22,36,28,656
35	Uttarakhand	1,17,38,904
36	West Bengal	9,94,76,901
TOTAL		1,33,24,25,128

Notes:

1. The Aadhaar number figures are adjusted for estimated deaths.
2. The Aadhaar number figures are based on enrolments done in the States based on address recorded in Aadhaar. The figures do not take into account post-enrolment migration.
3. The Aadhaar number figures also include the figures for NRIs and resident foreign nationals enrolled.
